NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam

NAME OF THE RESPONDENT(S)

: Coimbatore City Infra Projects Private Ltd and 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

(1) Tiv.P. Sai Vihari Counsel hur T.v.P. Saivil for Han Shankarmai Petitioner

2. K. Parthaea rally 8
2. K. Chandraser man _ counselfor R& to R-10 h And

3. H.KARTHILE CESHADER Commbro 4, 5.11. KRY

P.RASASA

ORDER

Counsel for petitioner present and filed an affidavit showing proof of service of notice caused on R2 by way of paper publication, the same is taken on record. R2 called absent. No representation. Service against R2 is held sufficient. So, R2 is proceeded ex parte. Counsel for R6 to R10 and counsel for R4, R5 & R11 are present. Counsel for R3 called but absent. No representation. Counsel for petitioner further stated that as per the directions of the Bench, he could not make presence of the petitioner as he fell sick and in proof of the same, he has submitted a medical certificate. The same is taken on record. He is further directed to cause appearance of the petitioner by the next date of hearing. Pleadings are complete. The matter is posted for final hearing. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)